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Appointment of a Joint Sechetary in Law Ministry

197. SHRI M. P. BHARGAVA: SHRI A. G. KULKARNI:

Will the Minister of LAW be pleased to state:

(a) whether any Joint Secretary has been appointed in his Ministry on an ad hoc basis without getting the prior "approval of the Union Public Service Commission;

(b) if the reply to part (a) above be in the affirmative, what are the -qualifications of the person, where was he serving beoref comng as Joint Secretary and what was his scale of pay in that post; and

(c) what is the present pay and emoluments he is drawing?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI MOHAM-MAD YUNUS SALEEM): (a) No. Sir.

(b) and (c) Do not arise.

भी॰ एल॰ 480 के भ्रधीन साधाओं की सण्लाई

198. पंडिल भवानी प्रसाद तिवारी : नया साद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने केन्द्र के लिये संग्रहीत किये जाने वाले गेहूं पर 5 रुपये प्रति क्विटल सरचार्ज की मांग की है;

(ख) इस सम्बन्ध में केन्द्रीय सरकार की क्या स्थिति है, विशेषकर संयुक्त राज्य अमरीका क इस घोषणा के सन्दर्भ में कि अमरीका पी॰ एल॰ 480 के प्रन्तर्गत और प्रस्न देने को तैयार है; और

(ग) क्या सरकार संयुक्त राज्य ग्रमरीका के उस प्रस्ताव को स्वीकार करने का विचार रखती है ? **†[SUPPLY OF FOODGRAINS UNDER P.L. 480**

198. PT. BHAWANIPRASAD TIWARY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Government of Madhya Pradesh have asked for a surcharge of Rs. 5|- per quintal on the wheat procured for Central Government;

(b) what is the stand of Central Government in this regard, particularly in view of the announcement by the Government of U.S.A. that it is prepared to supply more foodgrains under P. L. 480; and

(c) whether Government propose to accept this offer of U.S.A.?]

खाछ, कृषि, सामुदायिक विकास झोर सहकारिता मंत्रालय में राज्य मंत्री (श्री एम० एस० गुरुपाबस्वामी) : (क) जी नहीं।

(ख) तथा (ग) प्रश्न ही नहीं उठते । पी० एल० 480 के अधीन आगे और सप्नाई करने के प्रश्न पर अमरीका मरकार के अधिकारियो से अभी विचार-विमर्श करना है।

† [THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND COOPERATION (SHBI M. S. GURUPADASWAMY): (a) No, Sir.

(b) and (c). Do not arise. The question of further supplies under P. L. 480 is yet to be discussed with U.S. Government officials.]

PURCHASE AND SALE OF FRUITS BY FOOD PROCESSING INDUSTRIES

199. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that food processing industries purchase fresh

[] English translation.